

**LOK SABHA**

**UNSTARRED QUESTION No. 4318**

TO BE ANSWERED ON **FRIDAY, 11<sup>TH</sup> AUGUST, 2017**  
**20 SHRAVANA, 1939 (SAKA)**

**“BACKLOG OF VACANCIES”**

**4318: DR. RAVINDRA BABU:**

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Central Board of Excise and Customs (CBEC) had issued certain notifications in the year 2014 and 2015 to fill up the backlog of vacancies meant for SC/ST candidates and the same were struck down by Central Administrative Tribunal (CAT), if so, the details thereof;
- (b) whether CBEC has any plans to challenge the judgement of CAT in the interest of SC/ST candidates and if so, the details thereof; and
- (c) whether CBEC notifications dated 11<sup>th</sup> and 18<sup>th</sup> July, 2016 in this regard are going to cover SC/ST candidates also, if so, the details thereof and if not, the reasons therefor ?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**

**[SHRI SANTOSH KUMAR GANGWAR]**

(a) & (b): Yes, Sir. Filling up of backlog vacancies is done on a continuous basis as per instructions of DoPT in this regard from time to time. Instructions were issued on 15<sup>th</sup> April 2015 to all field formations of CBEC to fill up backlog vacancies. There is no order of Central Administrative Tribunal striking down filling up of backlog vacancies for SC/ST candidates.

(c): CBEC has issued letters on 11.07.2016 and 18.07.2016 calling for APAR folders, Vigilance status, Integrity Certificate etc. for DPC from Group 'B' to Group 'A' for the vacancy years 2014-15 and 2015-16 respectively, and these cover all eligible candidates including SC/ST.

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